

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 4005  
ANSWERED ON FRIDAY THE 10<sup>TH</sup> AUGUST, 2018/  
SHRAVANA 19, 1940 (SAKA)**

**CONSTRUCTION OF TOILETS UNDER CSR**

**QUESTION**

**4005. SHRI VENKATESH BABU T.G.:**

**Will the Minister of CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्री

**be pleased to state:**

- (a) whether Semi Government Organisations, Multinational Companies (MNCs) and the private companies are undertaking construction of toilets under Corporate Social Responsibility (CSR);
- (b) if so, the details of the number of toilets constructed during the last three years, year/State/UT-wise;
- (c) whether Public Sector Undertakings (PSUs), their ancillaries and private companies functioning in Tamil Nadu have done any works under CSR;
- (d) if so, the details thereof along with the works including toilet construction, number of beneficiaries and the locations during the above period particularly in the Chennai District; and
- (e) the steps taken by the Government to promote basic amenities to the general public under CSR?

**ANSWER**

**THE MINISTER OF STATE FOR LAW AND JUSTICE  
AND CORPORATE AFFAIRS  
CHAUDHARY)**

(SHRI P. P.

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी. पी. चौधरी )

(a) to (e): Every company including Semi Government Organisations registered under Companies Act, Multinational Companies (MNCs) and the private companies having net worth of Rs. 500 crore or more or turnover of Rs. 1,000 crore or more or net profit of Rs. 5 crore or more during the immediately preceding financial year shall ensure that company spends, in every financial year, at least 2% of the average net profits of the company made during the three immediately preceding financial years on Corporate Social Responsibility (CSR) activities in areas or subjects specified in Schedule VII of the Companies Act, 2013 ('Act'). Further, every such company will have a CSR Committee which will (i) formulate and recommend to the Board a CSR policy which shall indicate the activities to be undertaken by the company (ii) recommend the amount of expenditure to be incurred on such activities and (iii) monitor the CSR policy from time to time. Further, the Board of such company shall approve the CSR policy recommended by the CSR Committee and ensure that activities included in the CSR policy are undertaken by the company.

Construction of toilets can be broadly taken up under the sectors- Sanitation or Rural Development or Slum Area Development mentioned in Schedule VII of the Act. However, MCA21 registry does not maintain any data on the number of toilets constructed and number of

beneficiaries under CSR activities as it captures the detail of sector-wise CSR expenditure made by companies. The details of sector-wise CSR expenditure in Tamil Nadu are annexed.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 4005  
SECTOR-WISE CSR EXPENDITURE IN THE STATE OF TAMIL NADU  
DURING FY 2014-15, 2015-16 AND 2016-17**

**CSR Expenditure (In Rs. Crores)**

| <b>Sl. No.</b> | <b>Sectors</b>  | <b>2014-15</b> | <b>2015-16</b> | <b>2016-17*</b> |
|----------------|---|----------------|----------------|-----------------|
| <b>1</b>       | <b>Education, Differently Abled, Livelihood</b>   | <b>363.92</b>  | <b>221.53</b>  | <b>83.10</b>    |
| <b>2</b>       | <b>Encouraging Sports</b>   | <b>0.42</b>    | <b>9.82</b>    | <b>5.16</b>     |
| <b>3</b>       | <b>Environment, Animal Welfare, Conservation Of Resources</b>                                 | <b>9.94</b>    | <b>34.75</b>   | <b>16.60</b>    |
| <b>4</b>       | <b>Gender Equality , Women Empowerment , Old Age Homes , Reducing Inequalities</b>            | <b>2.92</b>    | <b>19.20</b>   | <b>12.22</b>    |
| <b>5</b>       | <b>Health, Eradicating Hunger, Poverty And Malnutrition, Safe Drinking Water , Sanitation</b> | <b>97.70</b>   | <b>198.78</b>  | <b>60.66</b>    |
| <b>6</b>       | <b>Heritage Art And Culture</b>   | <b>3.58</b>    | <b>12.23</b>   | <b>4.98</b>     |
| <b>7</b>       | <b>Other Sectors (Technology Incubator And Benefits To Armed Forces And Admin Overheads )</b> | <b>1.01</b>    | <b>2.18</b>    | <b>0.51</b>     |
| <b>8</b>       | <b>Rural Development</b>  | <b>17.05</b>   | <b>28.59</b>   | <b>7.91</b>     |
| <b>9</b>       | <b>Prime Minister's National Relief Fund</b>  | <b>0.00</b>    | <b>21.79</b>   | <b>0.23</b>     |
| <b>10</b>      | <b>Slum Area Development</b>  | <b>0.36</b>    | <b>0.25</b>    | <b>0.03</b>     |
| <b>11</b>      | <b>Swachh Bharat Kosh</b>   | <b>0.00</b>    | <b>2.29</b>    | <b>0.40</b>     |
| <b>12</b>      | <b>Any Other Fund</b>   | <b>0.00</b>    | <b>14.63</b>   | <b>2.82</b>     |
| <b>13</b>      | <b>NEC/ Not Mentioned**</b>   | <b>1.99</b>    | <b>31.56</b>   | <b>7.91</b>     |
|                | <b>Grand Total</b>  | <b>498.89</b>  | <b>597.60</b>  | <b>202.53</b>   |

**\*Filings up to 30.11.2017 have been factored**

**\*\* Companies did not specify the projects undertaken by them**

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